the extent to which augmented in each department; and

(c) the present number of Hindi Typewriters in various Ministries as also the number of new Hindi typewriters procured this year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) 1,394 Stenographers/Steno-typists and 8,580 Typists have been trained so far in Hindi Stenography and Hindi Typewriting respectively under the Hindi Teaching Scheme. Classes for the new Session commencing from February, 1969 are still under formation. 503 Stenographers/Steno-typists and 551 Typists have been enrolled so far.

- (b) Wherever the existing translation staff was not found adequate, action has been initiated by the Ministries/Departments to be suitably augment the same so as to comply with the provisions of the official Languages (Amendment) Act, 1967. The collection of the data in this regard will involve time and labour which will not be commensurate with the results to be achieved.
- (c) According to information available there are 474 existing Hindi Typewriters in the Ministries/Departments and 637 additional Hindi Typewriters are required by them. Action is being taken to purchase not less than 50% of this number by the end of the current financial year.

Shri Namboodripad's Statement

735. SHRI B. K. DASCHOWDHURY: SHRI M. L. SONDHI: SHRI YAJNA DATT SHARMA: SHRI ONKAR SINGH: SHRI HUKAM CHAND KACHWAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a statement reported to have been made on the 8th January, 1969 in Trivandrum by Shri Namboodripad, Kerala Chief Minister in which he said that he considers the State Government of Kerala as the instrument of mass struggle against the Centre and that his party does not believe in Parliamentary democracy but will use it for the purpose of furthering the cause of revolution of his CPI (M) concept;

- (b) whether such a statement constitutes violation of the tenets of the Indian Constitution; and
- (c) if so, whether Government propose to convene a meeting of Chief Ministers of all the States and Union Territories to devise a convention against such Constitutional statement by the Chief Minister of any State and ask the Chief Minister of Kerala to withdraw his statement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (c). Facts are being ascertained from the State Government.

Science Talent Search Examination

736. SHRI BISWANARAYAN SHASTRI : SHRI CHENGALRAYA NAIDU : SHRI ONKAR LAL BERWA :

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Government have decided to hold a Science Talent Search Examination:
- (b) if so, whether the examination will be held in all the regional languages; and
- (c) the time when the scheme is likely to start?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): (a) to (c). The National Council of Educational Research and Training has implemented a Science Talent Search scheme since 1963. The examination for